

(c) The following specific steps are being contributed for the control of the disease:—

—Selective judicious residual insecticidal spray with appropriate insecticide.

—Fortnightly surveillance for detection and treatment of cases.

—Availability of anti-malaria drugs through Drugs Distribution Centre and Fever Treatment Depots.

—Bio - environmental control methods through minor engineering modification in rural areas and anti-larval measures through chemicals and use of larvivorous fish.

—Intensification of health education activities, emphasis on personnel protection measures, etc.

Curtailment of Expenditure on Foreign Tours of Government Officials

50. SHRI NARESH PUGLIA: Will the Minister of FINANCE be pleased to state:

(a) what is the amount of expenditure incurred by Government on foreign tours by the Central Government officials towards charges on air tickets and hotel accommodation during the years 1989-90 and 1990-91 and so far, year-wise;

(b) whether it is a fact that Government officials were sanctioned 1st class air tickets and suites in 5 star hotels, abroad; and

(c) if so, what steps Government are taking to curtail foreign tours of the Government officials to save foreign exchange as the country is facing foreign exchange crisis?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) The information is not centrally maintain-

ed and will have to be collected from all Ministries|Departments|Offices of the Government of India. The time and labour involved in collecting the information may not be commensurate with objective to be achieved.

(b) and (c) Earlier, officers of the rank of Secretary to the Government of India were entitled to travel by 1st class by air at their option. They were entitled to stay in a suite in a hotel on visits to foreign countries. Orders were issued in February, 1990 to provide that such officers would be entitled to stay in hotel suites if they were heading a delegation. In view of need for economy in public expenditure further instructions have been issued to provide that no officer of the level of Secretary to the Government of India shall travel 1st class by air or stay in a hotel suite while on official tours abroad.

Government have imposed a ban on foreign tours of Government officers with certain exceptions which, *inter-alia*, include tours for commercial, aid or foreign policy negotiations.

Development of secondary grade hospitals in Andhra Pradesh

51. DR. NARREDDY THULASI REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government of Andhra Pradesh has submitted a project report for the development of secondary grade hospitals in the State with the assistance of World Bank; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.